

शैल जैन  
SHAIL JAIN  
प्रधान न्यायाधीश (केन्द्रीय)  
Principal Judge (Central)  
कमरा नं. 101, पारिवारिक न्यायालय  
Principal Judge, Family Court, Central Dist.

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	GP		48/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	HMA		1528/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA		100/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
4	HMA		798/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	EX		35/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
6	HMA		1421/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		1647/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
8	HMA		1807/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	HMA		1839/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		246/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
11	Misc		14/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Proper Orders</b>				
12	CS		5/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
13	HMA		284/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
14	HMA		352/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
15	HMA		360/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
16	HMA		361/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
17	HMA		362/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
18	HMA		363/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
19	HMA		364/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
20	HMA		380/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Plaintiff/Petitioner Evidence</b>				
21	HMA		589/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
22	HMA		423/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
23	HMA		1039/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Defendant/Respondent Evidence</b>				
24	HMA	906/2014	62190/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Misc. Arguments</b>				
25	HMA		1432/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Final Arguments</b>				
26	ML		31/18	XXXXXXXXXX Vs. XXXXXXXXXXXX

16/07/20

श्रील जै  
SHAIL JAIN  
Principal Judge, Family Court, Central Dist.

Criminal Cause List Dated 23-03-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	E X		51/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>( Main Matter : Mt. CASE/0000235/2017)</b>					
2	E X		79/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
3	Mt. CASE		249/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
4	E X		169/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	Mt. CASE		357/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
6	Mt. CASE		35/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	Mt. CASE		148/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	Mt. CASE		190/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	Misc.		1/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/2019 (I.P. Estate)
10	E X		167/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
11	Mt. CASE		527/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Plaintiff/Petitioner Evidence</b>					
12	Mt. CASE		194/2017	DEEPA SHUKLA AND ANR. Vs. PREM KUMAR SHUKLA	/0
13	Mt. CASE		235/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>Sub Matter : E X/0000051/2018</b>					
14	Mt. CASE		157/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
15	Mt. CASE		313/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
16	Mt. CASE		487/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc. Arguments</b>					
17	Mt. CASE	118/2015	5861500/2016	SMT. LAJWANTI Vs. BRIJ LAL	/0
18	Mt. CASE		38/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>Judgement</b>					
19	Mt. CASE	415/2014	5861651/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0 (Nabi Karim)

16/07/20

21/04/20

श्रीलाल ज.स.  
SHRI LAL J.S.  
जज (मुख्य) फौजदारी अदालत  
Principal Judge, Family Court, Central Dist.  
कनका नं. 101

**Criminal Cause List Dated 23-03-2020 Total Cases:19**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	EX		51/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>( Main Matter : Mt. CASE/0000235/2017)</b>					
2	EX		79/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
3	Mt. CASE		249/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
4	EX		169/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	Mt. CASE		357/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
6	Mt. CASE		35/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	Mt. CASE		148/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	Mt. CASE		190/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	Misc.		1/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/2019 (I.P. Estate)
10	EX		167/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
11	Mt. CASE		527/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Plaintiff/Petitioner Evidence</b>					
12	Mt. CASE		194/2017	DEEPA SHUKLA AND ANR. Vs. PREM KUMAR SHUKLA	/0
13	Mt. CASE		235/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>Sub Matter : E X/0000051/2018</b>					
14	Mt. CASE		157/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
15	Mt. CASE		313/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
16	Mt. CASE		487/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc. Arguments</b>					
17	Mt. CASE	118/2015	5861500/2016	SMT. LAJWANTI Vs. BRIJ LAL	/0
18	Mt. CASE		38/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>Judgement</b>					
19	Mt. CASE	415/2014	5861651/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0 (Nabi Karim)

16/07/20

21/04/20

**Principal Judge Family Court, Central, THC**  
**IN THE COURT OF Ms. Illa Rawat**  
**Judge, Family Court**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:17**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	HMA		937/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	GP		35/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA		1078/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
4	HMA		1686/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	CS		1/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Misc./ Appearance</b>				
6	HMA		428/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		429/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Proper Orders</b>				
8	EX		5/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	HMA		421/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		422/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
11	HMA		423/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Plaintiff/Petitioner Evidence</b>				
12	CS	15/2015	58698/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
13	HMA		403/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
14	HMA		1602/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Misc. Arguments</b>				
15	HMA		630/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
16	HMA		668/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
17	HMA		1036/19	XXXXXXXXXX Vs. XXXXXXXXXXXX

ईला रावत  
ILLA RAWAT  
न्यायाधीश पारिवारिक न्यायालय  
Judge Family Court  
केन्द्रीय जिला  
Central District  
कमरा नं. 109  
Room No. 109  
सीस झजारी, दिल्ली  
Tis Hazari, Delhi

→ 01/6/2020

**Principal Judge Family Court, Central, THC**  
**IN THE COURT OF Ms. Ila Rawat**  
**Judge, Family Court**  
**Criminal Cause List Dated 23-03-2020 Total Cases:28**

ईला रावत  
**ILLA RAWAT**  
 न्यायाधीश पारिवारिक न्यायालय  
 Judge Family Court  
 केन्द्रीय जिला  
 Central District  
 कम्प नं. 109  
 रिजर्व नं. 109  
 लोस बजायी, दिल्ली  
 no. Hazrat, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	E X		59181/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
2	Mt. CASE		5862047/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
3	E X		59217/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
4	E X		59229/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
5	E X		149/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
6	E X		201/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
7	E X		57/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
8	E X		76/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
9	E X		86/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
10	Mt. CASE		77/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
11	E X		49/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
12	Mt. CASE		186/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
13	Mt. CASE		251/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
14	Mt. CASE		310/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
15	E X		135/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
16	E X		143/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
17	E X		172/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
18	Misc.		12/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Proper Orders</b>					
19	E X		43/2020	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Plaintiff/Petitioner Evidence</b>					
20	Mt. CASE	1082/2015	5861976/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0 (Prashad Nagar)
21	Mt. CASE		5862061/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
22	Mt. CASE		37/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
23	Mt. CASE		24/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
<b>Defendant/Respondent Evidence</b>					
24	Mt. CASE	70/2014	5861926/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Final Arguments</b>					
25	Mt. CASE	114/2015	5861688/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
26	Mt. CASE		5862120/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
27	Mt. CASE		28/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
28	Mt. CASE		239/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00

→ 01/6/2020

→ 20/4/2020